

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 32

IA 2578/2021 IA 2335/2021 IA 2528/2021 IN C.P. (IB)/2336(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **14.11.2022**

NAME OF THE PARTIES: - **CA MANOJ KUMAR Sixth Sense Inc**
V/s
Chuo Senko Advertising India Pvt Ltd

Appearance (via video-conference):

For Applicant IN

IA 2578/2021 & 2528/2021 : Adv Avinash R Khanolkar

For Respondent NO 5 : Counsel Rohit Gupta a/w Advocate

Pooja Jhaveri i/b Katariya & Associates-

Rule 11 of NCLT, 2016, 9 of the IBC

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on **09.12.2022**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)